

**COMMITTEE ON PAPERS LAID ON THE
TABLE (2021-2022)**

70

SEVENTEENTH LOK SABHA

Seventieth Report

**{Delay in laying the Annual Reports and Audited Accounts
of the V.V. Giri National Labour Institute, Noida
(VVGNLI)}**

(Presented on 17 December, 2021)



**LOK SABHA SECRETARIAT
NEW DELHI
December, 2021 / Agrahayana, 1943 (Saka)**

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**COMPOSITION OF THE COMMITTEE ON PAPERS LAID ON THE
TABLE (2020-2021)**

CHAIRPERSON

Shri Ritesh Pandey

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

- | | | | |
|----|--------------------------|----|-----------------------------|
| 1. | Smt. Suman Arora | -- | Joint Secretary |
| 2. | Smt. B. Visala | -- | Director |
| 3. | Shri Munish Kumar Rewari | -- | Additional Director |
| 4. | Smt. Manjinder Pubbi | -- | Under Secretary |
| 5. | Smt. Seema Sharma | -- | Assistant Executive Officer |

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table of the House (2021-2022), having been authorized by the Committee to present this Report on their behalf, present this Seventieth Report in respect of the delay in laying the Annual Report and Audited Accounts of the V.V. Giri National Labour Institute, Noida.

2. In terms of the recommendations of the Committee on Papers Laid on the Table contained in their First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 8th March, 1976; 12th May, 1976 and 22nd December, 1977 respectively, the Annual Report and Audited Accounts of the Organisation / Company are required to be laid on the Table of the House within nine months of the closure of the respective accounting year.

3. The Committee considered the matter of delays in laying the Annual Report and Audited Accounts of the V.V. Giri National Labour Institute, Noida and took oral evidence of the representatives of the Ministry of Labour and Employment in this regard at their sitting held on Tuesday, 22nd September, 2020.

4. The Committee considered and adopted the Report at its sitting held on Monday, 13th December, 2021.

5. The Committee wish to express their thanks to the representatives of the Ministry of the Labour and Employment and the V.V. Giri National Labour Institute, Noida for furnishing the written replies, other material / information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Report of the Committee have been printed in bold letters at the end of the Report.

New Delhi.
15 December, 2021
24 Agrahayana, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

REPORT

Delay in laying of the Annual Reports and Audited Accounts of V.V. Giri National Labour Institute, Noida.

The V.V. Giri National Labour Institute, Noida (VVG NLI) an autonomous Institute of the Ministry of Labour & Employment was established in the year 1972 as a society registered under the Societies Registration Act, 1860 with the objectives of providing education, training, research, publications and consultancy in labour and related subjects. The Institute started functioning from July 1974. Since its inception, the Institute has endeavoured through its research, training, education, consultancy work and publications to reach out to diverse groups concerned with various aspects of labour in the organized and unorganized sectors.

2. This Institute is one of the few autonomous bodies which generates revenue by conducting of training programmes / studies for the other Government institutions / public sector undertaking etc. as per guidelines of the Ministry of Finance. Over the last few years, the number of training programmes conducted by the Institute increased from 126 to 149 viz., 126 in 2016-17 to 138 in 2017-18 to 146 in 2018-19. In 2019-20, 149 training programmes were conducted despite the Covid-19 pandemic situation. The Institute is following the GFR 2017 and as per rule 237 of the GFR 2017, the Institute is laying its Papers on the Table of both the Houses of Parliament.

3. In terms of the recommendations of the Committee on Papers Laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Report of 5th Lok Sabha and Paras 1.12 and 3.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, the Annual Reports and Audited Accounts together alongwith the Review Statement of the Institutes/Organizations (Statutory/Autonomous Organizations, Public

Undertakings, Corporations, Joint Ventures, Societies etc.) are required to be laid within 09 months of the closure of the respective accounting year. To comply with this requirement, proper time schedule should be laid down for compilation of Annual Report and Accounts and their auditing.

4. On being asked about funding pattern to the Institute, the Ministry in their written reply stated that since its inception, the Institute receives Grant-in-Aid from the Ministry of Labour & Employment, Government of India. The Grant-in-Aid received for the years from 2016-17 to 2018-19 is given in **Annexure-I**.

5. The Committee note that the Annual Report and Audited Accounts of the Institute for the year 2015-16 were laid on the Table of the House on 31st July, 2017 with delay of seven months. The Annual Report and Audited Accounts for the year 2016-17 were laid on the Table of the House on 12th March, 2018 with delay of two months eleven days. The Annual Report and Audited Accounts for the year 2017-18 were laid on the Table of the House on 01st July, 2019 with delay of six months and the documents for the year 2018-19 were laid on 02nd March, 2020 with delay of two months. However, the documents for the year 2019-20 were laid on the Table of the House on 08th February, 2021 within the stipulated time. (**Annexure-II**).

6. On being enquired about the time taken in appointment of Auditors after the closure of the financial years, the Ministry in their written reply stated that the Institute had taken 103 days for the year 2015-16, 109 days for the year 2016-17, 179 days for the year 2017-18 and 100 days for the year 2018-19 after the closure of the respective financial year. The Committee note that for the year 2015-16, auditors had taken 54 days time to commence the audit after their appointment.

7. On being asked the reasons for delay in laying of the Annual Reports and Audited Accounts, the Ministry in its written reply stated that compilation of Annual Accounts had been prepared in time by VVG NLI, but there had been delay in receiving

the Final Audit Report from the Principal Director of Audit (Central), Lucknow. The delay was on the part of AG, UP and the matter was also taken up with C&AG of India, who in turn advised the office of the AG, UP, to ensure timely finalization of Audit Report of the Institute.

8. On being asked about the issue of auditing of accounts and finally timely receipt of the final Audit Reports from the Audit Authorities, the Ministry in their written reply stated that the Ministry corresponded with the Audit Authorities to expedite the Auditing process and to send the Final Audit Report in time.

9. The chronological sequence, as submitted by the Ministry, in respect of finalization of Annual Reports and Audited Accounts of the Institute for the years 2015-16 to 2018-19 is given in **Annexure-III**.

10. On being asked about the computerization of accounting system, the Ministry in their written reply stated that the process of accounting had been computerized and annual accounts of the Institute were prepared in consultation with an independent Chartered Accountant to ensure timely compilation and minimize the audit queries.

11. The representatives of the Ministry of Labour & Employment and V.V. Giri National Labour Institute, Noida, were called for oral evidence at the sitting of the Committee on Papers Laid on the Table held on 22nd September, 2020, to discuss the reasons for delay in laying Annual Reports and Audited Accounts of the Institute. At the sitting, the representatives of the Ministry of Labour & Employment, made a power-point presentation about the Institute. During the power point presentation, the Secretary informed the following time schedule laid down by the Institute :-

"The Institute is following the GFR and as per rule 237 of the GFR 2017, the Institute is laying its Papers before both the Houses of Parliament. As per GFR 2017 Rule 237(iii), the time for laying the Annual Report and Audited Accounts is 31st December.

Time schedule laid down by the Institute :-

- | | | |
|-------|--|--------------------|
| (i) | <i>Compilation of Annual Accounts</i> | <i>30 June</i> |
| (ii) | <i>Auditing of the Accounts by AGUP</i> | <i>16 August</i> |
| (iii) | <i>Receipts of final Report from AGUP</i> | <i>15 October</i> |
| (iv) | <i>Approval of Audited Accounts and Annual Report by
Competent Authority (General Council)</i> | <i>15 November</i> |
| (v) | <i>Translation and printing of Annual Report</i> | <i>25 November</i> |
| (vi) | <i>Processing in the Ministry for being laid on the Table of both
the Houses of Parliament."</i> | <i>30 November</i> |

12. The Committee note that the Annual Report and Audited Accounts for the year 2019-2020 were laid on the Table of the House on 08-02-2021. The Committee appreciate the concerted efforts made by the Ministry of Labour and Employment and V.V. Giri National Labour Institute, Noida, for timely laying of the Annual Report and Audited Accounts of VVG NLI.

Observations / Recommendations

13. The Committee note that V.V. Giri National Labour Institute, Noida (VVG NLI) an autonomous Institute of Ministry of Labour & Employment, have not adhered to the time frame stipulated in the recommendations of the Committee on Papers Laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12 and 2.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08-03-1976, 12-05-1976 and 22-12-1977 respectively regarding laying of the Annual Reports and Audited Accounts on the Table of the House within nine months from the closure of the respective accounting year. These documents of V.V. Giri National Labour Institute, Noida, for the years 2015-2016; 2016-2017; 2017-2018 and 2018-2019 were laid with delays ranging from two to seven months. However, the Committee appreciate the concerned efforts of the Ministry for laying the Annual Reports and Audited Accounts of VVG NLI for the years 2019-2020 on 08th February, 2021 within the stipulated time.

14. While examining the reasons for delays in laying of the documents of the VVG NLI, the Committee note that the Audited Accounts of the Institute had been prepared on time by VVG NLI, but there was delay in receipt of the final audited report from the Principal Director of Audit (Central), Lucknow. The delay was on the part of Auditor General, UP and the matter was also taken up with C&AG of India. Office of C&AG advised the office of Auditor General, UP, to ensure timely finalization of separate Audit Report of the Institute. The Committee observe that there was a delay of seven months; two months & eleven days and six months for the years 2015-2016, 2016-2017 and 2017-2018 respectively in laying the relevant documents on the Table of the House. The Committee express its serious

concern over these delays. However, the Committee appreciate the concerted efforts of the Ministry for laying the documents for the years 2019-20 within the stipulated time.

15. The Committee note the submission of the representatives of the Ministry that the Ministry has been strictly monitoring the progress of preparation of the Annual Report and Audited statement of accounts of the Institute by giving directions and sending reminders to the Institute so that the time line of different stages of completion are strictly adhered to by the Institute.

16. The Committee, however, are dismayed to note that the Ministry had apparently not been able to put in place any monitoring mechanism to ensure laying of documents of VVGNI on the Table of the House within the stipulated time. The Committee firmly desire that a stringent and effective monitoring mechanism should be devised so that the Ministry is able to strictly ensure that the documents of the Institute are laid within the stipulated time. The Committee strongly recommend that the norms pertaining to finalization of the Annual Report and Audited Accounts should be strictly followed by the Institute so as to ensure timely laying of the documents.

New Delhi.
December, 2021
Agrahayana, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

ANNEXURE-I

Statement showing the year wise Grant-in-Aid from the Ministry of Labour & Employment, Govt. of India to the V.V. Giri National Labour Institute, Noida for the year 2016-17 to 2018-19 is as under :-

S. No.	Year	Amount in Lakhs
1.	2016-17	1525
2.	2017-18	1100
3.	2018-19	1059

ANNEXURE-II
(vide Paras 5)

Statement showing the dates of laying of the Annual Reports of V.V. Giri National Labour Institute, Noida for the year 2015-16 to 2018-19 vide Bulletin Part-I.

Year(s)	Date by which required to the laid	Date of laying of Annual Report	Date of laying of Audit Accounts	Extent of delay
2015-16	31-12-2016	31-07-2017	31-07-2017	Seven months.
2016-17	31-12-2017	12-03-2018	12-03-2018	Two months and eleven days.
2017-18	31-12-2018	01-07-2019	01-07-2019	Six months.
2018-19	31-12-2019	02-03-2020	02-03-2020	Two months.
2019-2020	31-12-2020	08-02-2021	08-02-2021	No delay*.

*** As there was no session during December, 2020. Therefore the Annual Report and Audited Accounts for the financial year 2019-2020 laid on 08th February, 2021 may be treated as within the stipulated time.**

Annexure-III

The chronological sequence in respect of finalization of Annual Report and Audited Accounts of the V.V. Giri National Labour Institute, Noida for the financial years 2015-16 to 2018-19.

S. No.	Particulars	2015-16	2016-17	2017-18	2018-19
1.	The date on which Institute approached the audit Authorities to appoint the auditors for auditing the Accounts.	31-05-2016	27-06-2017	29-06-2018	27-06-2019
2.	The date of compilation of Annual Accounts of the Institute.	31-05-2016	21-06-2017	26-06-2018	15-06-2019
3.	The date on which the Annual Accounts submitted to Auditors for auditing.	31-05-2016	27-06-2017	29-06-2018	27-06-2019
4.	The date and duration for auditing the Annual Accounts of the Institute by Auditors.	06-09-2016 to 23-09-2016 18 days	26-07-2017 to 16-08-2017 22 days	27-09-2018 to 01-10-2018 05 days	10-07-2019 to 19-07-2019 10 days
5.	The date of queries raised by Auditors during auditing of Annual Accounts and time taken after submission of Annual Accounts to Audit Authorities.	06-09-2016 to 23-09-2016 116 days	26-07-2017 to 16-08-2017 51 days	27-09-2018 to 01-10-2018 95 days	10-07-2019 to 19-07-2019 23 days
		The queries were raised on daily basis during the audit period and replies have been furnished to the Audit during the Auditing period itself. However, unresolved queries were sent by Audit <u>vide</u> Draft Audit Report later.			
6.	The date on which the replies to the audit queries was furnished to the Auditors.	06-09-2016 to 23-09-2016	26-07-2017 to 16-08-2017	27-09-2018 to 01-10-2018	10-07-2019 to 19-07-2019
		The queries were raised on daily basis during the audit period and replies have been furnished to the Audit during the Auditing period itself. However, unresolved queries are sent by Audit <u>vide</u> Draft Audit Report later.			
7.	The date on which draft Audit Report was issued by Audit Authorities.	29-11-2016	18-09-2017	27-11-2018	11-09-2019
8.	The date on which the final audit Report received by the Institute.	18-01-2017	15-12-2017	08-02-2019	27-11-2019
9.	The date of finalization of Annual Reports.	24-01-2017	27-12-2017	08-02-2019	19-12-2019

10.	The date on which documents were got approved from the Competent Authority.	19-06-2017	30-01-2018	25-02-2019	27-01-2020
11.	The date on which documents were taken up for translation.	20-06-2017	30-01-2018	27-02-2019	28-01-2020
12.	The date on which documents were taken up for printing.	26-06-2017	30-01-2018	12-03-2019	31-01-2020
13.	The date on which the documents sent to the Ministry for being laid in the House.	10-07-2017	01-02-2018	22-04-2019	12-02-2020
14.	The date of laying of the documents on the Table of the House.	31-07-2017	12-03-2018	01-07-2019	02-03-2020

**EXTRACT OF THE MINUTES OF THE SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2019-2020)**

* * *

The Committee sat on Tuesday, 22nd September, 2020 from 11:00 hrs. to 13:30 hrs. in Committee Room 'B', Parliament House Annexe, New Delhi.

PRESENT

Shri Shyam Singh Yadav - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Raja Amareshwara Naik
4. Smt. Aparupa Poddar
5. Shri T.N. Prathapan

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
 2. Smt. B.Visala - Director
 3. Shri R.K.Chaudhary - Under Secretary
- XX XX XX XX

**REPRESENTATIVES OF THE MINISTRY OF LABOUR AND EMPLOYMENT AND
THE V.V. GIRI NATIONAL LABOUR INSTITUTE, NOIDA**

1. Shri Heera Lal Samariya - Secretary
2. Smt. Anuradha Prasad - Additional Secretary
3. Ms. Kalpana Rajsinghot - Joint Secretary
3. Dr. H. Srinivas - Director General, (VVG NLI)
4. Shri Harsh Singh Rawat - Administrative Officer
5. Smt. Vayaila Rungsung - Deputy Secretary

XX XX XX XX

2-7

8. Thereafter, the Committee called the representatives of the following five Ministries and respective Organisations one by one to tender oral evidence before the Committee in connection with the delay in laying of the Annual Reports and Audited Accounts -

(i) to (ii)

(iii) The Ministry of Labour and Employment in connection with delay in laying of the Annual Reports and Audited Accounts of the V.V. Giri National Labour Institute, Noida;

(iv) to (v)

9. to 14

xx xx xx xx

15. The Chairperson then welcomed the representatives of the Ministry of Labour and Employment and the V.V. Giri National Labour Institute, Noida to the sitting of the Committee and explained to them that the meeting has been called to discuss the reasons for delays in laying of the Annual Reports and Audited Accounts of the Institute. The Chairperson also explained to the witnesses the provisions of Direction 58 of Directions issued by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

16. Shri Heera Lal Samariya, Secretary, Ministry of Labour and Employment made a power point presentation and apprised the Committee about the genesis functions and achievement of the Institute. He also apprised the Committee the stages where delays had occurred for the years 2015-2016 to 2018-2019. He informed the Committee that a time schedule has also been prepared by them to ensure timely laying of the documents of the Institute in future.

17. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry and the Institute for useful discussion in connection with examination of the subject.

The witnesses then withdrew.

18. xx xx xx xx

24. A copy of the verbatim proceedings of the sitting of the Committee has been kept on record.

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The Committee then adjourned.
